## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/142/ (IB)/2017

NAME OF THE PETITIONER(S)

: SIKA INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: METECNO INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

M.J. P.M. HARIHARAN L. LEELA RAMAN.

T. R. Ramen

boarsal for perisioner

Coursel for Respondence

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## **ORDER**

Counsel representing both the parties are present. Counsel for respondent filed counter and furnished copy to the other side. Counsel for petitioner is directed to file affidavit and bank statement as per Sec.9(3)(b) & (c) of I&B Code, 2016. Counsel for respondent stated that there is a chance of settlement between the parties and wanted to file a proposal in this regard. In view of the submissions of both the sides, time enlarged at request for hearing submissions. Put up on

31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)